

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Decision: 9.8.95.

OA No.689/93

Mool Narain Sharma s/o Late Shri Gairdilal Sharma, Head TTE,
Jaipur c/o DCTI, Western Railway, Jaipur.

...APPLICANT.

VERSUS

1. Union of India through General Manager, Western Railway,
Churchgate, Bombay.
2. Sr.Dy.General Manager, Western Railway, Headquarter
Office, Churchgate, Bombay.
3. Sr.Dvl.Commercial Supdt., Western Railway, Dvl. Office,
Jaipur.

...RESPONDENTS.

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant ... Self


For the Respondents ... Sh. Manish Ehandari

O R D E R

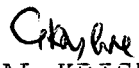
PER HON'BLE MR. O.P. SHARMA, MEMBER (A)

The applicant states that an order removing him from service has since been passed by the respondents. He seeks permission to withdraw this application with permission to file a fresh application to challenge, amongst others, the order of removal from service. Permission is granted. The OA is dismissed as withdrawn with no order as to costs.

2. The applicant stated before us that he has already filed an appeal to the Divisional Railway Manager on 2.2.95 against the order of removal from service and that the appeal is still pending. From what has been stated by the applicant, it appears that the appeal is pending from more than six months. If what has been stated by the applicant is true, we expect the appellate authority to dispose of the appeal expeditiously, preferably within a period of one month from the date of receipt of a copy of this order.


(O.P. SHARMA)

MEMBER (A)


(GOPAL KRISHNA)

VICE CHAIRMAN

VK